

**IN THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 880 OF 2022**

IN THE MATTER OF:

**SOHAN VIR SINGH**

**... Applicant**

**Versus**

**Virender & Ors.**

**...Respondent(s)**

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Respondent

THROUGH

A handwritten signature in blue ink that reads "Priyanka Swami". The signature is written in a cursive style with a horizontal line underneath the name.

**PRIYANKA SWAMI**  
**Advocate**  
**Counsel for Respondent no. 1**  
**Chamber 04, Shivalik Tower**  
**Kaushambi, Ghaziabad**

**Date: \_\_\_\_ .08.2023**

**IN THE NATIONAL GREEN TRIBUNAL PRINCIPAL  
BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 880 / 2022**

IN THE MATTER OF:

SOHAN VIR SINGH

S/O SHRI ANTRAM

R/O WARD NO.10, RAJIV GARDEN,

MAIN MANGAL BAZAR ROAD,

LONI, GHAZIABAD, U.P

.... APPLICANT

VERSUS

1. VIRENDER

S/O SHRI NAAHAR SINGH

R/O WARD NO.10, RAJIV GARDEN,

MAIN MANGAL BAZAR ROAD,

LONI, GHAZIABAD, U.P.

2. NAGAR PALIKA PARISHAD LONI, GHAZIABAD

THROUGH ITS COMMISSIONER,

TEHSIL LONI, DISTRICT GHAZIABAD

3. DISTRICT MAGISTRATE

DISTRICT GHAZIABAD, U.P.

.. RESPONDENTS

**REPLY ON BEHALF OF RESPONDENT NO. 2**

**MUNICIPAL COPORATION ON LONI, GHAZIABAD**

MOST RESPECTFULLY SHOWETH:-

FACTS AND GROUNDS

1. That the present appeal has been filed by Shri Sohan Vir Singh, before the Hon'ble National Green Tribunal, Principal Bench, New Delhi, sitting at New Delhi, for seeking directions to respondents no,2 & 3 to take prompt coercive and remedial action against the respondent no.1 for air pollution.
2. That the respondent no.1 is running a shop of cattle fodder (bhusa) from his premises and due to the circulation of the dust of the fodder and the fodder also spayed in the entire adjacent houses and on the road.
3. That the applicant lodged a written complaint to the respondent no.2 upon which a notice dated 25.08.2022 has been served upon the respondent no.1 and the shop of the respondent no.1 was closed by the officials of the respondent no. 2 on 30.08.2022 but the respondent no.1 again open the shop after an hour and breached the order of the respondent no.2. the copy of the notice dated 22.10.2022 is annexed herewith as **ANNEXURE -A-1**
4. That the notice dated 26.08.2022, was send to respondent no.1 regarding illegal straw in ward no.10 rajiv garden mangal bazar 60 foota road loni district Ghaziabad, in relation to the operation of the troll, which is being operated as an illegal straw stall, due to which common citizens are having difficulty in breathing, and air pollution is spreading due to straw. This notice also serve as a

warning to close the above illegal straw pile within 3 days otherwise legal actions will be taken.

5. That the respondent no.1 did not took the orders as well as the notice seriously given by respondent no.2 for closing the illegal straw stall, which resulted in air pollution and various other illness and health problems to the people living nearby in that residential area.
6. That the people residing in that area are falling sick and facing majorly health problems like pneumonitis, fibrosis, sinuses etc, the copy of prescription are annexed herewith as **ANNEXURE A-2**.
7. That on 15.09.2022, respondent no.2 with the help of the police department, the straw stall/shop has been closed, whose geotag photo is attached as an **ANNEXURE A-3**.
8. That on 16.10.2022, respondent no.1 reopened his shop again, due to which all the notices and license which was given to them and received from the people of that same resident are attached here as annexure herewith **ANNEXURE A-4**.
9. That the respondent no.1 has done nuisance and air pollution created from his cattle fodder shop, which is not bearable and the same is liable to be stopped immediately

because the air around the area is getting toxic and hazardous.

**PRAYER**

It is, therefore, most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

- i. Direct the respondent no.1 to close/ stop the running of the cattle fodder shop.
- ii. To impose environmental compensation upon the violation of the orders.
- iii. Pass any such other order as may deem fit.

Respondent

THROUGH



**PRIYANKA SWAMI**

**Advocate**

**Counsel for Respondent no. 1.**

**Chamber 04, Shivalik Tower**

**Kaushambi, Ghaziabad**

**Dated: \_\_.08.2023**

IN THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 880 OF 2022

IN THE MATTER OF:

**SOHAN VIR SINGH**

... Applicant

**Versus**

**Virender & Ors.**

...Respondent(s)

**AFFIDAVIT**

Affidavit of **Krishna Kant Mishra**, aged about **46 years** s/o **Sh. Ram Lawat Mishra**, presently posted as **Executive Officer, Nagar Palika Parishad, Loni, Uttar Pradesh**, having office at **Loni, Ghaziabad, Uttar Pradesh**.

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.
2. That the accompanying reply has been drafted by our counsel upon my instructions.
3. That the contents of the accompanying reply are true and correct and the knowledge has been derived from official records and nothing material has been concealed there from.



*fm*

DEPONENT

VERIFICATION

14 AUG 2023

Verified on solemn affirmation at New Delhi on this 14<sup>th</sup> day of January, 2023, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed there from.

DEPONENT

*[Handwritten signature]*



CERTIFIED THAT THE DEPONENT  
Shri/Smt./Km. Gen. Suman Kant Mishra  
S/o W/o D/o As in affidavit  
R/o aged about  
Identified by Shri/Smt. Praveen Kumar Swain  
has solemnly affirmed before me at New Delhi  
on 14.08.2023 as SI. No. Adv.  
that the contents of the affidavit which have  
been read & explained & are true & Correct  
to his/her Knowledge.  
*[Signature]*  
Oath Commissioner, New Delhi

IDENTITY THE EXECUTANT/DEPONENT  
WHO WAS SIGNED IN THE PRESENCE OF

## कार्यालय नगर पालिका परिषद लोनी, गाजियाबाद

पत्रांक संख्या- 1934 / न0पा0प0 लोनी / जनसुनवाई / 2022-23

दिनांक 22-10-2022

सेवा में,

जिलाधिकारी  
गाजियाबाद।

महोदय,

कृपया जनसुनवाई पोर्टल पर प्राप्त सन्दर्भ संख्या- 20014022015003 दिनांक 18-10-2022 का अवलोकन करने का कष्ट करे। इस सम्बन्ध में श्री धर्मवीर निवासी- वार्ड 10, राजीव गार्डन, लोनी जिला- गाजियाबाद द्वारा अवैध रूप से संचालित भूसे की दुकान को बन्द कराने हेतु अनुरोध किया गया है।

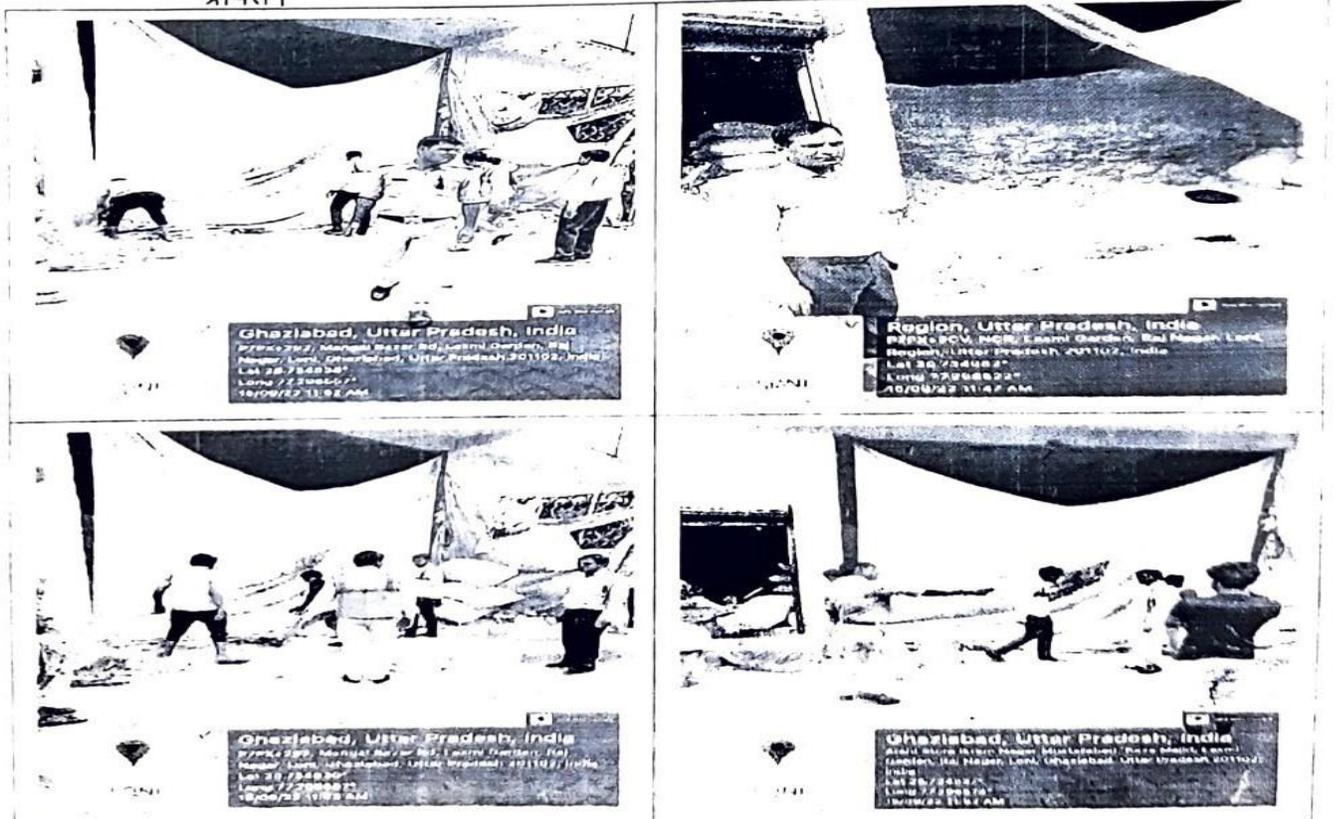
उपरोक्त के क्रम में सादर अवगत कराना है कि निकाय द्वारा प्रश्नगत भूसे की टाल को पुलिस बल के सहयोग से बन्द करा दिया गया है। जियोटैग फोटो संलग्न है।

कृपया आख्या अवलोकनार्थ सादर प्रेषित।

  
अधिसासी अधिकारी  
नगरपालिका परिषद, लोनी  
(गाजियाबाद)

पत्रांक एवं दिनांक- तदैव

प्रतिलिपि- श्री धर्मवीर निवासी- वार्ड 10, राजीव गार्डन, लोनी जिला- गाजियाबाद को सूचनाार्थ प्रेषित।



OUTPATIENT REGISTRATION CARD COUNTER FOIL  
(To be retained by the attending doctor)

OPD Regn No.   
 वा. रो. वि. कार्ड नं०  
ICD 10 Code   
 Diagnosis   
 Remarks   
 (Provisional / Final)

वा. रो. वि. कार्ड  
OUTPATIENT REGISTRATION CARD  
**गुरु तेग बहादुर अस्पताल**  
GURU TEG BAHADUR HOSPITAL, DILSHAD GARDEN, DELHI-110095  
राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार  
Govt. of National Capital Territory of Delhi

ICD 10 Code S40 / किरा UHID No. \_\_\_\_\_

OPD Regn No. वा. रो. वि. कार्ड नं० Date / Time तिथि / समय	<u>236253</u>	Deptt./Unit <u>Endo</u>	Unit Days <u>TIP</u>	Room No. कमरा नं० <u>NB</u>	Token No. टोकन नं०
--	---------------	----------------------------	-------------------------	-----------------------------------	-----------------------

Name / नाम Father / Husband Name पिता / पति का नाम	<u>NARAYAN</u>	Age आयु	<u>32</u>	Sex लिंग	<u>R</u>	Religion धर्म
--	----------------	------------	-----------	-------------	----------	------------------

Address पता	<u>Ashok Nohri</u>	Category : General/BPL/ EWS/DGEHS/Sr Citizen / Others
----------------	--------------------	--

Provisional Diagnosis C1958115944 Referral to Deptt

Date	Investigations	History/Clinical/Findings/Reports	Treatment / Instructions
------	----------------	-----------------------------------	--------------------------

		<p><u>with blood</u></p> <p><u>TSH (12)</u></p>	<p>NAME: naray AGE: 32 SEX: F PHONE: DATE: 28-Mar-2022 TOKEN NO: F42 DENTIS116012</p> <p><u>to Hypothyroidism x yrs</u> <u>no fresh complaint</u></p> <p><u>with</u> <u>Int. thyroxine 25 ug OD</u> <u>6 BF</u></p> <p><u>Fluor Report</u></p> <p><u>Per</u></p>
--	--	---	--

शराब वीमारी को लाईलाज बना देती है । अस्पताल परिसर में घूमपान निषेध व दण्डनीय अपराध है ।  
**मास्क पहने। हाथ धोयें। सामाजिक दूरी का ध्यान रखें।**



In Alliance with

## SHARP SIGHT

(GROUP OF EYE HOSPITALS)

NAME : Jagged  
AGE : 45/m  
MOBILE NO. : 8505923069  
B.P. :  
DIABETES :

DR. JASDEEP KAUR  
MBBS, M.S. (Ophthalmology)  
FAEH (Fellow Medical Retinal-Aravid Eye Hospital, Coimbatore)  
Gold Medalist  
DMC/52853  
Timings - 10:00 AM TO 5:00 PM

DATE : 17-11-2019  
MRD NO. : Lonj. 15258

Presenting Complaints: Irritation / Blurred vision

Systemic History :

UCVA : RE 6/9P LE 6/9P  
8/6 6/6

BCVA (PH) :

Glass Prescription:

Anterior Segment :

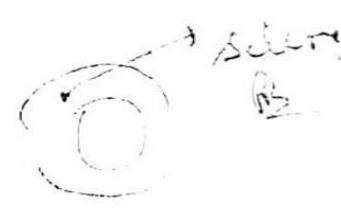
Fundus :

Provisional Diagnosis :

Advise :

Acute  
- (L) - To rule out TA ↓ cup ↓ superior  
condition

- Eld Rayneri ○ ○ ○ ○  
- Eld Aqueducts ○ ○ ○ ○  
- Eld Aqueductum ○



ALL GOVT. PANELS AND MEDICLAIM, CASHLESS FACILITIES AVAILABLE

**DRISHTI VISION CARE CENTRE**

A-5/2, Vikas Kunj Colony, Near Shanti Nagar Bus Stand, Loni, Ghaziabad (U.P.) Mob : 7290049752

**HEALTHCARE HOSPITAL**

Nandgram More, Meerut Road, Ghaziabad (U.P.) Mob : 9540760222 · Timing : 5.00 pm to 8.00 pm

SHRI ANANDPUR TRUST  
CHARITABLE DIAGNOSTIC CENTRE, DELHI

C-9/5, KRISHNA NAGAR, DELHI, PIN 110051

Tel : 011-22003534, 22003536  
Fax : 011-22003531  
E-mail : info@satdiagnostic.com

SOHAN VEER

30/M

04.07.16

**MRI OF BRAIN**

MRI study of brain performed by taking T 1&T2W spin echo & IR images in axial sagittal & coronal planes.

Cerebral hemispheres show normal signal intensity. No definite focal hypo or hyper intense lesion seen.

Both lateral & III<sup>rd</sup> ventricles appear normal in size, shape & position.

Sella turcica & Juxta sellar structures appear normal.

Basal CSF cisterns & sulcal spaces appear normal.

Cerebellum shows normal signal intensity. Brain stem appears normal.

IV<sup>th</sup> ventricle is in the midline showing normal appearance.

Cerebello pontine angle cisterns appear normal.

Note is made of left frontal and bilateral ethmoid sinusitis.

Please correlate clinically

**DR PANKAJ JAIN**  
DMRD DNB RADIODIAGNOSIS

It is only a professional opinion, kindly correlate clinically  
Not valid for medico legal purpose

Guru Teg Bahadur Hospital  
Dilshad Garden, Delhi-110095

120<sup>14</sup>

Name- Sohan Veer  
Date- 03.08.2016

CR No- 599270  
No of films-2

Age/Sex- 31Y/M  
CT ID-11169

**Investigation- NCCT PNS**

Thin axial sections were taken sequentially from superior wall of frontal sinus to inferior wall of maxillary sinus and 3D reconstructions were made.

Soft tissue attenuation noted in b/l maxillary sinuses, b/l ethmoid and sphenoid sinuses. In right maxillary sinus, the soft tissue opacity is polypoidal in shape.

Right osteo meatal complex is patent, left OMC is blocked.

B/l fronto-ethmoid recesses are patent.

B/l spheno-ethmoid recess appear normal

Deviation of nasal septum noted towards left side.

b/l lamina papyracea appear normal.

Left nasolacrimal duct is blocked. Right NLD patent.

**IMPRESSION-** Findings suggestive of b/l maxillary sinuses, b/l ethmoid and sphenoid sinusitis with right Maxillary sinus polyp. DNS towards left.

*Dhanna*  
PG  
(Dr. DHANNA)

SR

*[Signature]*  
CONSULTANT

# Dr. Gupta Nursing Home & Hospital

25, RAJ BLOCK, NAVEEN SHAHDARA, DELHI - 110032

Phones :011- 22322218, 22321622

www.drguptanursinghome.in Email-dgnh.1973@gmail.com



15

121

Affordable Quality Health Care Since 1973

Ref. No. ....

Dated. ....

Mrs. Pooja

4/10/2022

1440 mg  $\frac{1}{2}$  (HTM (CLM)).

EDM

54y/f.

BP = 130/80 mm

SpO<sub>2</sub> = 98%

rdh  
CBC/ESR  
- left  
- lipid profile  
- vitA  
- vitM

- ① T. olmesartan M 20/500 @ BP
- ② T. Rosuvastatin M 10/500 @ LDL CPM
- ③ T. T-Sert - 40mg @ DM
- ④ T. Metformin @ DM
- ⑤ T. Vit. D<sub>3</sub> 600 IU @ DM
- ⑥ T. Gabapentin-MT @ H.S.
- ⑦ T. Panidol-NSAID @ SOA

- RR check  
- Diabetic test check

X  
1 more

DR. GITA GUPTA  
MBBS  
Medical Director

DR. RUCHI GUPTA  
MBBS MD (OBG)  
Medical Director

DR. R.P. GUPTA  
Founder Chairman

DR. SAURABH SRIVASTAVA  
MBBS  
Medical Superintendent

NOT VALID FOR MLC CASES

OPD Regn No. ....  
 (To be retained by the attending doctor)  
 ICD 10 Code ..... Diagnosis ..... (Provisional / Final)  
 Remarks .....

बा. रो. वि. कार्ड  
 OUTPATIENT REGISTRATION CARD  
**GURU TEG BAHADUR HOSPITAL, DILSHAD GARDEN, DELHI-110095**  
 राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार  
 Govt. of National Capital Territory of Delhi

ICD 10 Code TBO:- 29,692 UHID No. ....

OPD Regn No. 23-02-2021 12:19PM  
 बा. रो. वि. नं. 23-02-2021  
 Date / Time तिथि / समय NEERAJ  
 OPD Regn No. 23-02-2021 12:19PM  
 बा. रो. वि. नं. 23-02-2021  
 Date / Time तिथि / समय NEERAJ

Name / नाम  
 Father / Husband Name पति / साहू  
 ASHOK NAGAR, NEW DELHI - DELHI - INDIA  
 Age 32  
 Sex लिंग Female  
 Religion धर्म

Address पता  
 Category : General/BPL/ EWS/DFHS/Sr Citizen / Others ..... 41,614

Provisional Diagnosis Mob.No.:- 9958115944 Referral to Deptt

Date Investigations History/Clinical/Findings/Reports Treatment / Instructions

Date	Investigations	History/Clinical/Findings/Reports	Treatment / Instructions
	RAT-770	Axis Hypothyroidism	<p>NAME: NEERAJ                      AGE: 31 SEX: F TOKEN NO: F22                      PHONE: .....                      DATE: 23-FEB-2021</p>  <p>DEH161116012</p> <p>Rx                      - Tab Thyroxine 25ug OD BBF                      X 3 months                      - Tab Enog 200 y OD BBF                      X 1 month</p>

शराब बीमारी को लाईलाज बना देती है । अस्पताल परिसर में धूम्रपान निषेध व दण्डनीय अपराध है ।  
 मास्क पहने। हाथ धोयें। सामाजिक दूरी का ध्यान रखें।



CONSULTING ROOM NO: 5  
CLINIC: Cardiology TOKEN NO: 254  
DAY: TUE-FRI



OUT PATIENT RECORD

Name: MR. JAGPAL  
Department: Cardiology  
Dept No.: 2020/073/0063473  
Date of Registration: 07-02-2020 11:02:02 AM  
Unit: 2  
Billing Type: REFERRAL PATIENT  
Mobile No.: \*\*\*\*\*069  
Address: LONI GHAZIABAD, UTTAR PRADESH, INDIA

Fees: ₹ 0  
Sex: Male  
S/O: MR  
Age: 44Y  
Email:  
Occupation: OTHER  
Patient Type: NON MLC Prepared  
By: Mr. Sameer DEO

ACS / USA

LAD ~~patient~~

Acc III x 1 month

120/80  
70C

Adt. ~~St.~~ Guoprin 2x 1TS

+ Clopidogrel 75 1TS

+ Atorvastatin 60 1TS

Admitted in CCU  
Dr. Gaurav Singhal on  
Wednesday

I, the holder of the above mentioned mobile number, herewith give my consent to share my personal health information through the 'My Health Record', an initiative of Govt. of India. I understand that I can revoke/withhold this consent through site (<https://myhealthrecord.nhp.gov.in>)

2/2/20

*(Signature)*  
Dr. Sameer Deo

+ Met XL 25 1 odd  
+ Sorbitrate 50 1/2  
80s

Adm. ~~St.~~ Guoprin 2x 1 month 1TS



Time: 01-31-2023 10:42  
Phone: Ward NO 10



Latitude: 28.7251799  
Longitude: 77.2984716  
Elevation: 208.1131 m  
Accuracy: 6.5 m  
Time: 01-31-2023 10:43  
Phone: Ward NO 10



Latitude: 28.725507  
Longitude: 77.298463  
Elevation: 208.2111 m  
Accuracy: 23.6 m  
Time: 01-31-2023 10:43  
Phone: Ward NO 10



Latitude: 28.724924  
Longitude: 77.298517  
Elevation: 208.1131 m  
Accuracy: 18.0 m  
Time: 01-31-2023 10:42  
Phone: Ward NO 10

सेवा में,

श्रीमान अधिसाशी अधिकारी महोदय,  
नगर पालिका परिषद लोनी, जनपद गाजियाबाद, 3090

विषय:-भूसे की टाल का लाईसेंस निरस्त करने के संबंध में प्रार्थना पत्र।

महोदय,

सविनय निवेदन यह है कि प्रार्थी धर्मवीर निवासी-राजीव गार्डन वार्ड नं0-10, मंगल बाजार, लोनी जिला गाजियाबाद का निवासी है। यहाँ पर विरेन्द्र पुत्र नाहर सिंह की भूसे की दूकान है जिसको नगर पालिका के द्वारा 25/08/2022 को बन्द कराने का नोटिस जारी किया गया था और 30/08/2022 को पुलिस और नगर पालिका द्वारा बन्द करायी गयी थी और जिसने दूकान 16/10/2022 को दोबारा से खोल ली है और जिसने दुबारा से नगर पालिका में लाईसेंस के लिए प्रार्थना पत्र दिया है और इसके साथ में डी0एम0, एस0डी0एम0 के यहाँ पर निवासी लोगो ने जितने भी प्रार्थना पत्र दिये थे साथ में संलग्न किये गये है।

अतः श्रीमान जी से निवेदन है की वीरेन्द्र के द्वारा भूसे की टाल के लाईसेंस के लिए दिये गये प्रार्थना को खारिज करने की कृपा करे तथा उक्त पते पर चल रहे भूसे की टाल को बन्द कराने की कृपा करें।

धन्यवाद

दिनांक-17/10/2022

प्रार्थी- धर्मवीर

धर्मवीर निवासी-राजीव गार्डन  
वार्ड नं0-10, मंगल बाजार,  
लोनी जिला गाजियाबाद।  
मोबाईल नं0-9313579524

सफाई निरीक्षक, लोनी  
कृपया जांच कर आवश्यक  
कार्यवाही करें।

अधि०अधि०  
न०पा०परि० लोनी

सेवा में,

श्रीमान अधिसाशी अधिकारी महोदय,  
नगर पालिका परिषद लोनी, जनपद गाजियाबाद, उ०प्र०

126<sup>0</sup>

विषय:-भूसे की टाल का लाईसेंस निरस्त करने के संबंध में प्रार्थना पत्र।

महोदय,

सविनय निवेदन यह है कि प्रार्थी धर्मवीर निवासी-राजीव गार्डन वार्ड नं०-10, मंगल बाजार, लोनी जिला गाजियाबाद का निवासी है। यहाँ पर विरेन्द्र पुत्र नाहर सिंह की भूसे की दूकान है जिसको नगर पालिका के द्वारा 25/08/2022 को बन्द कराने का नोटिस जारी किया गया था और 30/08/2022 को पुलिस और नगर पालिका द्वारा बन्द करायी गयी थी और जिसने दूकान 16/10/2022 को दोबारा से खोल ली है और जिसने दुबारा से नगर पालिका में लाईसेंस के लिए प्रार्थना पत्र दिया है और इसके साथ में डी०एम०, एस०डी०एम० के यहाँ पर निवासी लोगो ने जितने भी प्रार्थना पत्र दिये थे साथ में संलग्न किये गये है।

अतः श्रीमान जी से निवेदन है की वीरेन्द्र के द्वारा भूसे की टाल के लाईसेंस के लिए दिये गये प्रार्थना को खारिज करने की कृपा करे तथा उक्त पते पर चल रहे भूसे की टाल को बन्द कराने की कृपा करें।

धन्यवाद

दिनांक-17/10/2022

प्रार्थी- धर्मवीर

धर्मवीर निवासी-राजीव गार्डन  
वार्ड नं०-10, मंगल बाजार,  
लोनी जिला गाजियाबाद।

मोबाईल नं०-9313579524

